

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4212
ANSWERED ON:07.08.2014
ASSISTANCE UNDER NSAP AND NRLM
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Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of the Central assistance provided to the States including Maharashtra under the National Social Assistance Programme (NSAP) and National Rural Livelihoods Mission (NRLM) during the last three years, State/ year-wise;
- (b) the quantum of funds utilized in implementing the schemes, under the schemes during the period, scheme-wise and State-wise;
- (c) whether Government has any mechanism to monitor the utilization of funds in these schemes;
- (d) if so, the details thereof during the said period, scheme-wise and State-wise; and
- (e) the details of other measures taken/being taken by the Government for social assistance in the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UPENDRA KUSHWAHA)

(a) & (b) The Scheme of National Social Assistance Programme (NSAP) was under State Plan from 2002-2003 till 2013-14 and funds were released in a combined manner for all the schemes under NSAP to the States including Maharashtra and UTs by Ministry of Finance and Ministry of Home Affairs respectively. From the current financial year 2014-15, the schemes of NSAP have become a Centrally Sponsored Scheme of the Ministry of Rural Development and funds are being released scheme-wise by this Ministry.

The Government has launched National Rural Livelihood Mission (NRLM), subsequently renamed as Aajeevika, on 3rd June 2011 which is operating throughout India including Maharashtra. At present, NRLM is being implemented in 27 States and 1 Union Territory. Details of the Central Assistance provided and utilization of funds as reported by the States / Union Territories including Maharashtra under National Social Assistance Programme (NSAP) and National Rural Livelihood Mission (NRLM) during the last three years, State/ UT wise are as Annexure-I to III and Annexure-IV respectively.

(c) to (e) : In order to increase the transparency and accountability in the implementation of schemes under NSAP, a software namely NSAP-MIS had been developed which captures all the essential processes and includes modules on identification, disbursement of pension, release of funds, verification, sanction of pension, ground for refusal etc. States have also to give monthly physical and financial progress of the schemes of NSAP in the Monthly Progress Report (MPR). Utilization and monitoring of funds are reviewed in periodic meetings of the Performance Review Committee of the Ministry. Utilization Certificates are to be submitted by the State / UT Governments for the previous year for considering the release of funds of next financial year.

In regard to NRLM, some of the measures taken to ensure timely implementation of NRLM and utilization of funds are intensive capacity building and hand holding support to State Rural Livelihoods Mission (SRLMs), submission of periodical reports by the SRLMs, periodic meetings of the Performance Review Committee of the Ministry, monitoring the submission of utilization Certificates, submission of reports by third party monitoring through National Level Monitors, visits of officers of the Ministry of Rural Development to various States.